IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/130(ND)/2017

IN	THE	MAT	TER	OF:
				~ .

M/S. Om Plazas & Eats India (P) Ltd.

.....PETITIONER

SECTION:

Under Section 441 (96)

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

. .

ORDER

Learned Counsel for the petitioner is not present. Ld. representative for the

ROC is also present.

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List the matter on 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit